## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

| PRESENT: SHRI CH. MC<br>SHRI S. VIJA                                  | OHD SHARIEF TARIQ, MEMBER-JUI<br>YARAGHAVAN, MEMBER (TECHNI | DICIAL<br>CAL) |
|---|---|----------------|
| APPLICATION NUMBER  | :   |                |
| PETITION NUMBER   | : CP/697/(IB)/2017  |                |
| NAME OF THE PETITIONER(S)   | : STATE BANK OF INDIA                                       |                |
| NAME OF THE RESPONDENT(S)   | : EAST COAST CONSTRUCTIONS & II                             | NDUSTRIES LTD  |
| UNDER SECTION   | : 7 RULE 4  |                |
| S.No. NAME (IN CAPITAL)   | DESIGNATION   | SIGNATURE      |
|   | REPRESENTATION BY WHOM                                      |                |
| ANANT MERATHIA  | Coursel for Rispondent-                                     | avann          |
| M. L. GRANESH S<br>H. MD Humain Jo.                                   | r Financial Creditos  | Jan 5          |
| Indhiaz Ahned V.K<br>M. SKICHARAN<br>RANGARA JAN<br>Addl Gove Pleader | countel for<br>Proposed Respondent                          | Imthiz<br>PS   |

1.

## **ORDER**

Counsel for the applicant present. Counsel for Corporate Debtor present. Counsel for Public Works Department present. Counsel for the corporate debtor submitted that the corporate debtor is making some payment to the applicant and prayed for more time to settle the amount claimed. The Interim application filed for impleading the parties may also be put up alongwith the CP. Time is enlarged at request. Put up on 14.03.2018.

(S VIJAYÁRAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc